

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 13-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.shiv Ram Pandey,Adv.
Mr. Gopal Jha, AOR

For Respondent(s) Me.Ehtesham Hashmi,Adv.
Mr. Sarvam Ritam Khare, AOR

Ms.Arpika Singhal,Adv.
Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent Nos.2-4, but no one has entered appearance on their behalf.

The respondent Nos.1 & 7 are granted four weeks time to file the counter affidavit.

Ld.counsel for the petitioner submits that he has filed the spare copies for issuance of notice to respondent Nos.5 & 6 today. Proof is shown. Hence, Registry to issue notice urgently.

List the matter again on 29.08.2018.

RAJESH KUMAR GOEL
Registrar